

R.O.C.No.10656-A/2013-B2

DISTRICT JUDGES
TRANSFER

& POSTINGS

NOTIFICATION No. 9 / 2014

I

The Government in G.O.Ms.No.322, Home (Courts.III) Department, dated 20.05.2013 have issued orders sanctioning the constitution of an Additional District and Sessions Court at Hosur in Krishnagiri District.

Thiru S.Sathikumar, Special District Judge, Special District Court to deal with MCOP Cases, Krishnagiri is transferred and posted as Additional District Judge, Hosur in Krishnagiri District in the said newly sanctioned Court.

II

Thiru K.Sivakumar, Additional District Judge, Kancheepuram at Chengalpattu is transferred and posted as District Judge, Nagapattinam in the existing vacancy.

Thiru J.Krishnamoorthy, Principal District Judge, Thoothukudi is transferred and posted as I Additional Judge (TADA), City Civil Court, Chennai in the existing vacancy.

Thiru N.Rajasekar, IV Additional Judge, City Civil Court, Chennai is transferred and posted as Principal District Judge, Thoothukudi vice Thiru J.Krishnamoorthy, transferred.

HIGH COURT, MADRAS.
P.KALAIYARASAN,
DATED: 21.01.2014.

Sd/-
REGISTRAR GENERAL